



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.09.2023

NOTICE

Please take notice that the following matter listed in Court-IV on 22.09.2023 will not be taken up. The next date of Hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|---------------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 702 of 2020 (PH) | Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP. | Prachi Johri | Rishi Kapoor Ravind Gaudana-R2 |
| 2. | Comp. App. (AT) (Ins) No. 572 of 2023 & I.A. No. 2284, 2718, 2947, 3714 of 2023 (PH) | Koinonia Coffee Pvt. Ltd. Vs. Vijay Kumar V Iyer RP of Future Retail Ltd. | Aakashi Lodha Gautam Narayan | Petrushka D Gupta Mridul Yadav-R2 Abhijeet Sinha-R3, R4 Pallavi Pratap Mridul Yadav |

By order of Hon'ble Chairperson

-Sd/-

Registrar